



\$~48

\* **IN THE HIGH COURT OF DELHI AT NEW DELHI**

+ CRL.REV.P. 580/2022 & CRL.M.A. 17984/2022, CRL.M.A.  
1337/2023

**RICHA ARYA AND ANR.**

.....Petitioners

Through: Ms. Sunita Arora, Advocate  
(DHCLSC).

versus

**PAWAN ARYA**

.....Respondent

Through:

**CORAM:**

**HON'BLE MR. JUSTICE ANUP JAIRAM BHAMBHANI**

**ORDER**

%

**29.08.2024**

No time left.

Re-notify on 29<sup>th</sup> November 2024.

**ANUP JAIRAM BHAMBHANI, J**

**AUGUST 29, 2024/ak**